

1	2	3	4
19	Odisha	469.79	167.86
20	Punjab	65.00	316.05
21	Rajasthan	148.08	544.51
22	Tamil Nadu	307.81	729.83
23	Uttar Pradesh	652.00	417.97
24	Uttarakhand	70.48	12.69
25	West Bengal	343.50	153.23
	Border Roads Organization (BRO)	500.99	

#### Over trafficking and parking of vehicles in cities

1500. DR. BHARATKUMAR RAUT: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) what cognizance Government has taken on the serious problem of over-traffic and parking of the vehicles in the capital cities of the States, especially Mumbai;

(b) whether Government proposes any plan to control over large manufacturing and import of the motor vehicles by setting a limit on them;

(c) whether the introduction of a formula of 'one family one vehicle' may lead to ease the traffic on roads and also parking thereof; and

(d) if so, whether there is any proposal to amend the Motor Vehicle Act in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI TUSHAR BHAI CHAUDHARY): (a) It is a general experience that capital cities are facing traffic congestion including vehicle parking problems. The measures to encourage a shift from private (two-wheelers and cars) mode of transport to public transport in order to check the alarming increase of private vehicles has to be a joint endeavour of the Central, State and local Governments. For popularizing the public transport, the Central Government is emphasizing on providing quick, comfortable, reliable, safe, affordable and quality public transport

as envisaged in the National Urban Transport Policy, 2006. Accordingly, the Central Government is supporting various public transport projects such as Metro Rail, Bus Rapid Transport System and modern city bus services as per urban bus specifications in various cities.

(b) The regulation of manufacturing activity and import of vehicles is subject to extant policies and appropriate changes are made whenever necessary. Presently, the Government has no proposal under consideration to control large manufacturing and import of the motor vehicles by setting a limit on them.

(c) and (d) There are many factors responsible for traffic congestion. Limiting the number of motor vehicles could be one option to ease the traffic and parking on road. There is no proposal to make amendments in this regard in the Motor Vehicles Act.

#### **Construction of road and bridge works**

1501. SHRI NAND KUMAR SAI: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government has revised the specifications for construction of road and bridge works in the country, if so, the details in this regard;

(b) whether various technical experts have been consulted before finalisation of new specifications, if so, the details thereof; and

(c) the manner in which these specifications will be able to survive in Indian conditions particularly that arises after the heavy rain in Uttarakhand in the recent past?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI TUSHAR BHAI CHAUDHARY): (a) Yes, Sir. The 5th Revision of Ministry's Specification for Road and Bridge works has been published in April, 2013.

(b) The 5th Revision of Ministry's specification was finalized based on recommendation of the expert group of ten members from my Ministry and the construction Industry.

(c) The specification is prepared for all Indian geographical conditions including hilly states like Uttarakhand. Since it is prepared by the expert group, there is no doubt about its success.